

HIGH COURT OF HIMACHAL PRADESH, SHIMLA - 171 001

No. HHC/Comp./e-Courts/Phase-II/2015-II-_____
Dated Shimla, 26th October, 2017.

Subject: Purchase of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P.

The Competitive item-wise tenders are invited in sealed covers for supply of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P. Each envelop should contain eligibility bid / pre-qualification bid, technical bid and commercial bid separately and all these three envelopes must be contained in a large sealed cover bearing a super scription on the top portion of the main cover of the envelop **“Short Term Tender/bid for the supply of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P.– Last date of receipt being 14.11.2017 (04:30 PM)”**. The different criteria for submission of tender are as under:

PRE- QUALIFICATION CRITERIA:

1. The bidder shall have to furnish at least 2% as earnest money of the total amount quoted including G.S.T. as applicable tax etc., which should be sent in the form of bank draft or a bank guarantee in the name of Registrar General, High Court of Himachal Pradesh. However, the earnest money of unsuccessful tenderer shall be returned within a reasonable time.
2. The tenderer must have its own office or must have a service agent stationed at Shimla (H.P.), and the tenderer is required to furnish certificate in this behalf and if any, Service Agent is stationed at Shimla, then a certificate to that effect also.
3. The tenderer shall have to attach OEM authorization form as per **Annexure-A** (Authorization to be taken from the hardware OEM).
4. The Certificate in **Annexure-B** from the Company Secretary or the Managing Director in respect of the Company and from the Managing Partner in respect of a firm and from the Proprietor in the case of a proprietorship concern to the effect that the bidder is not currently blacklisted by any Government organization/agency in India or abroad.
5. The tenderer must have a turnover of Rs. 1 Crores consolidated for the last three financial years v.i.z. 2016-17, 2015-2016 and 2014-2015 and a certificate to this effect duly issued by a Chartered Accountant must be annexed with the pre-qualification bid.
6. The tenderer must be an income tax assessee for the last three financial years v.i.z. 2016-17, 2015-2016 and 2014-2015 and copies of income tax returns for three financial years must be submitted with the pre-qualification bids.
7. The tenderer is to do the supply, testing, installation, and maintenance of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P. These items are to be supplied at various Locations in the State of Himachal Pradesh within 45 days from the date of placement of Purchase Order .
8. Technical Bid consisting of all technical details along with commercial terms and conditions and financial bid indicating item-wise prices for the items mentioned in the technical bid be submitted separately by the tenderer.

9. The technical bid and the financial bid shall be sealed by the tenderer in separate covers duly super-scribed. Both these sealed covers shall be put in a bigger cover which shall also be sealed and duly super-scribed.
10. At the second stage financial bids only of the technically acceptable offers, shall be opened for future evaluation and ranking before awarding the contract.
The tenderer would be required to adhere to the following criteria in the technical bid.

TECHNICAL BID

Details of equipment's and Minimum Technical Specifications/requirement to be empanelled/ procured are given as under: -

Note:- Quantity can be increased or decreased at the discretion of High Court of Himachal Pradesh.

1.1 Specifications of Desktop based Video Conferencing Equipments (Qty. 16 approx.) for Court Complexes in the State of H.P.

1. USB BASED MIRCOPHONES CUM SPEAKER WITH BUILT-IN ECHO CANCELLER FOR DESKTOP BASED VC SYSTEM Quantity = 1 per Court Complex	Technical compliance Yes/No
USB based plug-n-play device to operate with various Linux OS including Ubuntu Linux & Windows Operation System	
Good pickup of about 1.5 meters (6-7 feet) distance from the Microphone coverage of 360 Degree	
Full Duplex Operation (Speak and listen simultaneously)	
Built-in Echo Cancellation	
Volume Control button for increase and decrease according to local preferences	
Local Microphone Mute/Un-mute button with visual indication such as bi-colour LED	
Frequency response for microphone - 200 Hz – 7 KHz or better	
HD quality speaker output	
3.5 mm mini phone connector to connect to external devices such as speaker and Microphones with echo cancellation	
Upgradable Firm-ware	
With 10 feet additional USB extention connecting cable	
2. USB BASED PTZ WEB CAMERA FOR DESKTOP BASED VC SYSTEM Quantity = 1 per Court Complex	
USB based plug-n-play device to operate with various PCs/Laptops	
Motorized PTZ (Pan, Tilt, Zoom)	
180 Degrees PAN, 50 Degrees tilt and 70 Degrees Field View	
Compliance to USB 2.0 or better	
Full HD 1080p30 video calling (up to 1920 x 1080 pixels)	
Thermal stabilized Lens such as Carl Zeiss® lens with autofocus/ High Precision Lens for clear picture	
Compliant with software for video recording using H.264 codec	

Compliant with various Linux OS including Ubuntu Linux, Windows and Mac OS systems		
Minimum 5 feet USB connecting cable		
Compliant low lighting environment		
Built-in microphones for audio pickup from distance of 5 feet		
Remote Controller to PTZ functions		
10 feet additional USB extension connecting cable		
3. DISPLAY UNIT FOR VC SYSTEM with HDMI Cable Quantity = 1 per Court Complex		
40/48 or more inches HD LED Monitor compatible with VC SYSTEM as given at Item 1		
Two or more HDMI In Ports with 10 meters HDMI Cable		
One D-Sub (No.15) Input for PC Input including for Audio		
One Component Video In with audio		
Built In Stereo Speakers with Amplifier with 5 W x 5W capacity		
Tablet Top Stand / Wall Mount Kit		
Remote Control with Display Unit Functionalities		
Input Power 230 +/- 5% with 50 Hz		
5 years on site warranty		
4. UPS FOR VC SYSTEM Quantity = 1 per Court Complex		
Capacity	1 KVA LINE INTERACTIVE	
Input Voltage and Frequency	140-270 V, 47 to 53 Hz	
Output Voltage and Frequency (On Mains)	230 +/- 5 % with AVR (Automatic Voltage Regulation), 50 hz +/- synchronized with Input power Frequency	
Output Voltage and Frequency (On Battery)	230 V +/- 3% with 50 Hz	
Backup Time	60 minutes	
Battery Type	Maintenance-free sealed Lead-Acid battery with suspended electrolyte : leakproof	
Overload Capacity	110%	
Efficiency	80% or more	
Output Wavetype	Quasi Sinewave or better	
Transfer Time	< 5 milliseconds	
Load Power Factor	0.6	
Other Features	Cold Start, Auto Start, Generator Compatible, No Load Shutdown	
Protections from	Surge, Short Circuit, Spikes, DC Undervoltage and Overload	
Indicators	Mains, On Battery, Charge, Overload	

Alarms	Low Battery, Mains Off, Tripping	
Operating Environment	0 – 40 °C	
Operating Relative Humidity	0 – 95%	
Audible noise at 1 meter from surface of unit	Not more than 50.00 dBA	
Output Sockets	3 or more with 3 pin	
Warranty	5 years Onsite including batteries	
5. All-in-One Compute System for Court Complex		
1	Category	Business (for work) segment (not Home Segment)
2	Form Factor	All in one
3	Make, Model/ Part No.	(to be given by the bidder- At the time of Technical Evaluation)
4	Processor Family	Intel Core i5 Processor with Seventh Generation or better
5	Base Frequency	2.6 Ghz or Higher
6	Processor Cache	As per Processor
7	Motherboard & Chipset	Intel Original Mother Board or Equivalent Performance Chipset for quoted Processor based Mother Board
8	TDP (Thermal Design)	Not More than 65 W
9	System Memory (RAM)	4 GB, 2400 Mhz DDR-IV Memory or Higher
10	Expandable Memory	Upto 16 GB, at least 2 slots
11	Hard Disk	Integrated Dual Port SATA III controller, HDD 500 GB, 7200 RPM or more / above
12	Preloaded Operating System	Ubuntu 14.04 or 16.04 / Free DOS / Without OS (Ubuntu with all required drivers & plug-in)
13	Operating System certificate	Ubuntu-Linux 14.04/16.04 LTS or Above
14	System Architecture	64- Bit
15	Screen Size & Resolution	Non touch Screen with 21.5" (HD Resolution) or higher with OEM certification
16	Screen Type	HD Wide Screen Backlit LED Anti-Glare Display
17	Graphic Processor	Intel HD or equivalent Integrated HD Graphic & sound Controller.
18	Monitor Mounting Support	Vesa Screws Cover for Wall Mount (OPTIONAL)
19	Web Camera	1.0 Megapixel HD BuiltIn Webcam or Higher
20	DVD driver	Inbuilt DVD R/W
21	Pointer Device & Keyboard	OEM USB Optical scrolling Mouse, OEM USB Standard 104 Keys Keyboard
22	Microphone	Digital Microphone
23	Speakers	Stereo Sound Speakers (Built-In)
24	Ethernet	Integrated Gigabit Ethernet Controller with IPv6 Compliant

25	Wireless	IEEE 802.11 b/g/n	
26	USB Port	4 x USB 2.0, 2 x USB 3.0	
27	Other Ports	Mic In, Speaker Out, Rj45, VGA/HDMI/Display Port Out	
28	Power Supply/ Adaptor	External Power A.C. Adaptor	
29	Energy Certification	Energy Star (EPA) version 5.0 or later/ BEE India Star	
30	EPEAT Certified	Yes Required	
31	Power	ACPI Complaint	
32	USB Ports Security	USB Port Disable (through BIOS)	
33	Security Lock	optional	
34	Hardware Drivers	Vendor to provide for Ubuntu –Linux 14.04/16.04 LTS	
35	OEM Product	Annexure A	
36	Warranty	5 Years onsite Comprehensive Warranty support with Level 1 Support from bidder and Level 2 support from OEM	
37	Service Centre	Must have Company Authorized Service Centre in Shimla	

Please: Any higher specification would also be acceptable but not the lower one.

COMMERCIAL / FINANCIAL BID

- The commercial bid must specify the rate separately for supply of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P., specification as given in the technical bid and it also should specify the amount of GST which would be chargeable, the rate must be specified including GST.
- The commercial bid must contain a clear cut stipulation to the effect with warranty.
- The commercial bid must be contained in **Annexure-C**.
- The rates approved after calling tender shall remain valid for the period of 1 (one) year from the date of issue of supply order, so that the hardware will be purchased as per the additional future requirement.

SCHEDULE OF EVENTS FOR SUBMISSION OF THE SHORT TERM TENDERS/BIDS

Sl. No	Information	Details
1.	Tender No.	No. HHC/Comp./e-Courts/Phase-II/2015-II-_____
2.	Tender Release Date	26.10.2017
3.	Tender Document Fee	Nil
4.	Last date for submission of written queries for clarifications only through e-mail	02.11.2017 upto 02:00 PM Email: cpc-hp@aij.gov.in
5.	Last date (deadline) for submission of technical & commercial/ financial bids	14.11.2017 at 4:30 PM
6.	Opening of Pre Qualification & Technical bids.	15.11.2017 at 02:00 PM Computer Branch, New Administrative Block, High Court of Himachal Pradesh, Shimla
7.	Date, Time and Place of opening of Commercial / Financial proposals received in response to the Tender notice	15.11.2017 at 02:00 PM Computer Branch, New Administrative Block, High Court of Himachal Pradesh, Shimla
8.	Validity of Technical/ Commercial/ Financial Bids	180 days from the last date (deadline) for submission of proposals.

9.	Contact details and email id for queries	0177-2888456, 2888422 Email: cpc-hp@aij.gov.in
10.	Addressee and address at which proposal in response to Tender notice is to be submitted:	Registrar General, High Court of Himachal Pradesh, Ravenswood, Shimla-171001 14.11.2017 at 4:30 PM

At the first instance the pre-qualification bids shall be opened and thereafter the technical bids of the persons qualifying pre-qualification criteria shall be opened and the commercial bids of those persons shall be opened, who qualify both the pre-qualification as well as technical criteria. The interested tenderers may also attend the process of opening the bids at the relevant date and time. **The interested tenderer shall furnish earnest money to the extent of 2% of the total amount of tender that too in the shape of a bank draft or bank guarantee from any recognized banking Institution and the successful tenderer shall have to furnish performance security to the extent of 5% of the total consideration amount of the contract in the shape of a bank guarantee or bank draft and also enter into a comprehensive agreement with the Registrar General, H.P. High Court, Shimla.**

The tender received without any earnest money or after the last date, or not as per the requirement of this tender document, shall be liable to be summarily rejected and High Court reserves every right to select or reject any or all the tender(s)/bid(s) received, without assigning any reason, whatsoever. However, the Registrar General, may, in view of the facts and circumstances, relax any of the pre-qualification or technical criteria.

Encls: Annexures as above.

Yours faithfully,

(Dr. Parvinder Singh Arora)
Central Project Co-ordinator.

Endst. No. As above.

Dated: 26th October, 2017.

Copies forwarded to:

1. The System Analyst, NIC, HP High Court, Shimla, with a request to upload the above tender on the website of HP High Court, for larger publicity **(through email only)**.
2. The Director, H.P. Judicial Academy, Ghandal, P.O. Shakrah, Tehsil Dhami, District Shimla-171011, with a request to upload the above tender on the website of H.P. Judicial Academy for larger publicity **(through email only)**.
3. The Member Secretary, H.P. State Legal Services Authority, Block No. 22, SDA Complex, Kasumpti, Shimla-171009, with a request to upload the above tender on the website of H.P. State Legal Services Authority for larger publicity **(through email only)**.
4. The Controller of Stores, Government of Himachal Pradesh, Udyog Bhawan, Bemloe, Shimla-171001, Himachal Pradesh, for information with a request to kindly upload the tender document on your website for larger publicity **(through email only)**.

Central Project Co-ordinator.

(Authorization to be taken from Hardware OEM)

Ref. No. _____

Date: _____

To

**The Registrar General,
High Court of Himachal Pradesh,
Ravenswood, Shimla-171001.**

Subject: Tender reference No. HHC/Comp./e-Courts/Phase-II/2015-II-_____

Sir,

Please refer to your Notice Inviting Tenders for supply of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P.

M/S _____ (Bidder), who is our reliable distributor/partner for the last _____ years, is hereby authorised to quote on our behalf for the subject mentioned tender.

M/S _____ (Bidder) is likely to continue as our business partner during years to come. We undertake the following regarding the supply of the Projector with Screen/ Flatbed Scanner with Automatic Document Feeder as described in the said tender. Authorization for M/S _____ (Bidder) to sell the hardwares manufactured by us.

We confirm that the product(s) quoted are not "end of life or end of sale products" as on Bid Submission date. If in case the support for the product quoted has been stopped/ withdrawn till the time of delivery of equipment, the same will be changed with the equivalent or superior product at no extra cost.

We also undertake that the support including spares, patches, and upgrades for the quoted products shall be available for 7 years from the signing of contract.

Yours faithfully,

(NAME) (Name of Manufacturer)

Note: This letter of authority should be on the letterhead of the manufacturer and should be signed by a person competent and having the power of attorney to bind the manufacturer. It should be included by the Bidder in its bid.

Annexure B: DECLARATION REGARDING CLEAN TRACK RECORD

Date: _____

Tender Reference No.: _____

To

**The Registrar General,
High Court of Himachal Pradesh,
Ravenswood, Shimla-171001.**

Subject: Declaration regarding clean track record of the firm / company / proprietorship concern.

Sir,

I have carefully gone through the Terms and Conditions contained in the Tender Document (**HHC/Comp./e-Courts/Phase-II/2015-II-_____**) regarding supply of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P. I hereby declare that my company/firm/proprietorship concern has not been debarred/black listed by any Government/ Semi Government organization in India or abroad. I further certify that the competent authority in my company/firm/proprietorship concern has authorized me to make this declaration.

Yours Sincerely,

Name: _____

Designation: _____

Company/firm: _____

Proprietorship concern. _____

Address: _____

(Stamp & Signature)

Date: _____

Tender Document

No. HHC/Comp./e-Courts/Phase-II/2015-II- _____

To

**The Registrar General,
High Court of Himachal Pradesh,
Ravenswood, Shimla-171001.**

Sir,

We, the undersigned, offer to supply of Desktop based Video Conferencing Equipments for Court Complexes in the State of H.P.

Our attached Financial Proposal Desktop based VC Model Name/No. _____ unit price Rs. _____ including GST total for an amount of Rs. _____ (Rupees _____) including GST. Our Financial Proposal shall be binding upon us upto expiration of the validity period of the proposal i.e. six months. We also understand you are not bound to accept any proposal you receive either from us or from any other person.

Methodology –

Our Bid shall be valid for a period of **180 days** i.e **six months** from the last date fixed for submission of the bids in accordance with the Bidding Documents, and it shall remain binding upon us and may be accepted at any time before the expiration of that period and on acceptance it shall remain binding on us till the conclusion of the entire project.

If our Bid is accepted, we commit to submit a performance bank guarantee to the extent of 5% of the total tendered amount in accordance with the Bidding Documents.

We understand that this bid, together with your written acceptance thereof included in your notification of award, shall constitute a binding contract between us, until a formal comprehensive contract is prepared and executed;

We also understand that you can reject any bid without assigning any reason.

We understand that you are not bound to accept the lowest evaluated bid or any other bid that you may receive.

Yours sincerely

Name.....

In the capacity of.....

Signed.....

Duly authorized to sign the Application for and on behalf of.....

Stamp / Seal.....